

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA) 71 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

NAME OF THE COMPANY: M/s Caparo Vehicle Products India Ltd.


SECTION OF THE COMPANIES ACT:230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Puncet Singh Bindra & Mr. Dhanyashree Jadeja and Mr N. Atul, Advocates for the Petitioner			
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ORDER

Reserved for orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)